(b) if so, the details of the proposed new lines and the funds allotted for the purpose?

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI P. GOVINDA MENON): (a) No, Sir

(b) Does not arise.

QUOTA FOR WAGON BUILDING

- 723. SHRIMATI SARLA BHA-DAURIA: Will the Minister of RAIL-WAYS be pleased to state:
- (a) whether it is a fact that sometime between the Ist April, 1968 and March, 1969, the Railway Board had given instructions to the inspecting officers in the Railways not to pass beyond a specified number of wagons manufactured by each of the wagon builders in the private sector;
- (b) if so, whether a statement showing the quota fixed for each wagon builder including the railway workshops during the aforesaid period will be laid on the Table of the House;
- (c) the basis on which these quotas were fixed in respect of each wagon builder; and
- (d) whether any such quota was simila 1 ly fixed in respect of wagons manufactured by the railway workshops?

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI P. GOVINDA MENON) : (a) No, Sir

- (b) and (c) Do not arise.
- (d) No, Sir.

STAINLESS STEEL PROCESS

- *724. SHRI K. P. SUBRAMANIA MENON: Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state:
- (a) whether Government's attention has been drawn to a new process developed by a retired Indian metallurgist for manufacturing stainless steel indigenously;
- (b) whether this process has been patented as Indian Patent SpecificatioT No. 91920; and
- (c) whether Government have considered the possibility of exploiting (his

patent by manufacturing this stainless steel in Defence Ordnance Factories'/

to Questions

IHE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT): (a) Yes, Sir. It is a process for manufacture of iron aluminium and manganese alloy claimed to possess corrosion resistance properties.

- (b) Yes, Sir.
- (c) As far as it is known, the process is still in the developmental stage.

CRISIS IN STEEL WIRE INDUSTRY

- •725. SHRI M. K. MOHTA: Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state:
- (a) whether it is a fact that the steel wire industry in the country is facing acute shortage of raw material;
- (b) whether it is also a fact that the Industry had suggested to Government the revision of the import policy of 1969-70 with a view to meeting the shortage of raw material;
- (c) whether Government have accepted the suggestion and if so, the steps taken in this direction; and
- (d) if not, the reason therefor and the steps taken by Government to meet the shortage of raw material indigenously?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT): (a) to (d) There is at present shortage of wire rods for the wire drawing units largely in respect of High Carbon Wire Rods and Alloy Steel Wire Rods. In the light of various representations received, import licensing policy for special types of wire rods during 1969-70 has been liberalised. At the same time to increase indigenous availability; special billet allocations from the reserve quota have also been made to the concerned rerollers.

CIRCULAR RAILWAY IN MADRAS

*726. SHRI THILLAI VILLALAN : SHRI S. SIVAPRAKASAM :

Will the Minister of RAILWAYS be p'ensed to state :

C'O whether Government have under consideration any proposal to construct

a circular railway in Madras City in 1969-70; and

(b) if so, what are the details thereof:

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI P. GOVINDA MENON) : (a) No,

(b) Does not arise.

तिंडर लिये विना भगतान

*727. श्री राम सहाय : क्या रेल मंत्री यह बनाने की कृता करेंगे कि:

- (क) क्या यह सब है कि जून, जुलाई और अगस्त, 1969 में देगन गंज, भिजना और बासोदा रेलवे स्टेशनों पर सिंडर लिये बगैर को अले के ठेकेदार के नाभ झुठे विल पास किये गये थे और उसके मृत्य के रूप में जार हजार रुपये का भुगतान किया गया था; और
- (ख) यादे हां, तो इसके लिए कौन-कौन कां हा उच्चे स्टब्हरायेगये ?

PAYMENTS MADE FOR UNDELIVERED CINDER

- *727. SHRI RAM SAHAI: Will the Minister of RAILWAYS be pleased to
- (a) whether it is a fact that during the months of June, July and August, 1969, fake bills were passed in favour of a coal contractor without actually taking delivery of cinder at Degan Gani, Bhilsa and Basoda railway stations and a payment of Rs. 4,000 was made as cost thereof; and
- (b) if so, the details of the officials held responsible ?]

विधि तथा समाज कल्याण और रेल नंत्री (श्री पी० गोनिंद मेनन) : (क) जी नहीं।

(ख) सत्राल नहीं उठता।

tITHE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI P. GOVINDA MENON): (a) No,

- (b) Does not arise.]
- + 1 J English translation.

ATTACK ON RAILWAY GUARDS

"728. DR. B. N. ANTANI: Will the Minister of RAILWAYS be pleased to

- (a) whether it is a fact that Shri Prem Dass, Guard in the Jhansi Division of the Central Railway was attacked and robbed at Garhmau station on that Railway on the 7th November, 1969 and that the Jhansi Branch of the All India Guards Council sent communicaions to the concerned authorities in this connection;
- (b) whether such cases are on the increase in the Moradabad Division of the Northern Railway and 4/5 cases nave occurred very recently and the railway guards who are employed on goods trains are generally the victims of such happenings; and
- (c) the details of the action being taken to prevent such incidents over the Indian Railways and especially in the offecfed sections/divisions?

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI p. GOVINDA MENON): Ca) Shri Prem Dass, Guard was assaulted and robbed on 7-11-1969 at Garhmau Railway station while work-h" oa 754 Un Goods train. No representation from the Jhansi Branch of the All India Guards Council is traceable.

- (b) Only one case of assault on Guard look place in 196S and two cases in 1969 in the Moradabad Division of Nor thern Railway.
- (c) The following steps are being
 - (j) Railway Protection Force escorts are being provided for the safety of Guards working on Goods Trains by night on affected sections;
 - (ii) R.P.F, staff have been directed to extend active co-operation to G.R.P, and Civil Police*in tracking down criminals responsible for sucn incidents on Railways;
 - (iii) G.R.P, escorts are provided on all important night passenger trains to ensure safety of Railway officials and passengers;
 - (iv) Close liaison is maintained at all levels with Government Railway Police and Civil Police with a view to